

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 3846**  
TO BE ANSWERED ON 04/04/2025

**INCLUSION OF SHARE-CROPPERS, TENANTS AND LANDLESS FARMERS  
UNDER PM-KISAN**

3846. SHRI SANJAY YADAV:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

(a) whether it is a fact that Pradhan Mantri Kisan Samman Nidhi Yojna (PM-KISAN) provides financial assistance of ₹6000 annually, in three equal instalments, only to the small and marginal farmers while share-croppers, tenants and landless farmers who cultivate on others' land are excluded from the scheme;

(b) if so, whether there is any proposal to provide similar financial assistance to sharecroppers, tenants and landless farmers, as according to Socio-Economic Caste Survey, 2022 there are 54.37 per cent landless families in Bihar; and

(c) if so, the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE  
(SHRI RAMNATH THAKUR)

(a): The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of cultivable land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.68 lakh Cr. through 19 installments since inception.

The PM-KISAN Scheme is applicable only for cultivable land holding farmer, irrespective of the size of their landholding.

(b) & (c): At present, there is no such proposal under consideration.

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